

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 06.12.2013

OA No. 676/2012

None present for the applicants.
Mr. Anurag Pareek, proxy counsel for
Mr. M.D. Agarwal, counsel for respondents.

From the perusal of the order-sheets, it is evident that none was present on behalf of the applicant on 26.04.2013, 06.05.2013, 15.05.2013, 16.07.2013, 16.08.2013, 10.09.2013, 11.10.2013 29.10.2013, 11.11.2013 and today also, even in the second round, none is present on behalf of the applicant. It appears that the applicants are not interested to prosecute the Original Application. Therefore, the Original Application is dismissed in default for non-prosecution on the part of the applicants.

Consequently, the interim order issued by this Bench of the Tribunal on 25.09.2012 stands vacated forthwith.


(ARVIND ROFEE)
JUDICIAL MEMBER


(ANIL KUMAR)
ADMINISTRATIVE MEMBER

Kumawat